

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(पोत परिवहन, सड़क परिवहन और राजमार्ग मंत्रालय)

National Highways Authority of India

दूरभाष / Phone : 91-11-25074100/25074200 फैक्स / Fax : 91-11-25093507 / 25093514 एक्स - / Extn.: 2223 / 2318 / 2468 / 2553

(Ministry of Shipping, Road Transport and Highways)
 जी-5 एवं 6, सेक्टर-10, द्वारका, नई दिल्ली-110 075
 G-5 & 6, Sector-10, Dwarka, New Delhi-110075
 No.: 12011/7/95-Admn

19th August, 2005

OFFICE ORDER

Sub : <u>NHAI (House Rent Allowance & Leased Accommodation) Regulations,</u> <u>1997 - Extension of leased accommodation facility to contract</u> <u>employees.</u>

The Authority in its 55th Meeting held on 15th July, 2005 has approved to extend the facility of leased accommodation to NHAI staff appointed on contract basis. The ceiling limits as well as recovery rates for leased accommodation will be the same, as approved for the staff cadre and notified vide Office Order of even No. dated 30.6.2004.

2. All contract employees appointed by the Headquarters will be eligible to avail this facility w.e.f. 1st September, 2005.

3. This issues with the approval of Competent Authority.

(G.P General Manager (Admn.)

- 1. All officers/staff including contract employees.
- 2. All PIUs/CMUs/SPVs



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (सड़क परिवहन और राजमार्ग मंत्रालय)

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National Highways Authority of India

(Ministry of Road Transport & Highways) G-5 & 6, SECTOR-10, DWARKA, NEW DELHI-110045

No.NHAI/12011/7/95 - Admn.

30th June, 2004

OFFICE ORDER

Subject: NHAI (House Rent Allowance & Leased Accommodation) Regulation, 1997 - Lease for Staff Cadre.

The Authority in its 51st Meeting held on 19th April, 2004 has approved to extend the facility of leased accommodation to staff cadre of NHAI. The following ceiling limits are prescribed for the staff cadre of NHAI for the purpose of leased accommodation w.e.f.01.07.2004.

Category	Pay Scales	A-1 Class (40% of maximum of pay scale including Dearness Pay)	A/B-1/B-2 Class (25% of maximum of pay scale including Dearness Pay)	C- Class (17.5% of maximum of pay scale including Dearness Pay)	Unclassified (15% of maximum of pay scale including Dearness Pay)
Personal Assistant / Cashier	5500-9000	5400	3375	2363	2025
Works Supervisor/ Jr. Hindi Translator/ Technical Assistant/ Receptionist etc.	5000-8000	4800	3000	2100	1800
Stenographer Grade-D/ Accounts/ Record Keeper etc.	4000-6000	3600	2250	1575	1350
Admn. Asst. (Stores/ Library)	3050-4590	2755	1720	1205	1035
Jamadar	2650-4000	2400	1500	1050	900
Peon/Watchman	2550-3200	1920	1200	840	720

Note: In the case of those who are drawing higher pay scales as personal to them, the ceiling limits for leased accommodation shall be determined based on the maximum of their personal pay scales. Similarly, the rate of recovery for self-leased accommodation shall also be determined on the basis of 10% of the average of their personal pay scales.

Contd...2/-

2. In addition, two months rent shall be paid per annum towards petty repairs of the premises. This amount shall be reimbursed half yearly on pro-rata basis as per the rates prevailing for the last month of the half year in October (for April-September) and in April (for October-March). The claim should be made in the format enclosed as Form 'A'.

Category	Pay Scales	Self-leased Accommodation	Authority leased Accommodation (10% of Column-3)	
(1)	(2)	(3)	(4)	
Personal Assistant / Cashier	5500-9000	1088	109	
Works Supervisor/ Jr. Hindi Translator/ Technical Assistant/ Receptionist etc.	5000-8000	975	98	
Stenographer Grade-D/ Accounts/ Record Keeper etc.	4000-6000	750	75	
Admn. Asst. (Stores/ Library)	3050-4590	575	58	
Jamadar	2650-4000	500	50	
Peon/Watchman	2550-3200	431	43	

3. The monthly recovery for leased accommodation shall be as under:-

(V.K. Sh ma) General Manager (Admn.)

To

1. All Staff members

2. All PIUs



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन और राजमार्ग मंत्रालय)

National Highways Authority of India

Phone : 91-11-25074100/2574200 Fax : 91-11-25093507/25093514 Extn. : 2223/2318/2468/2553

(Ministry of Road Transport & Highways) G-5 & 6, Sector-10. Dwarka, New Delhi-110075

No. 11041/1/2000-Admn

March 31, 2004

OFFICE ORDER

- Sub: (a) Merger of 50% of Dearness Allowance with basic pay to NHAI employees w.e.f. 01.04.2004.
 - (b) Enhancement of Dearness Allowance from 59% to 61% w.e.f. 01.01.2004.
 - (c) Enhancement of ceiling limit for rent for Leased Accommodation.

It has been decided that w.e.f. 01.04.2004, DA equal to 50% of the existing basic pay shall be merged with the basic pay and shown distinctly as Dearness Pay (DP) which would be counted for purposes like payment allowances, HRA, transfer grant, retirement benefits, contribution to PF, reimbursement of medical claims, various advances etc. The entitlement for LTC, TA/DA while on tour and transfer shall, however, continue to be governed on the basis of the basic pay alone without taking into account Dearness Pay.

2. It has also been decided to enhance Dearness Allowance payable to employees of National Highways Authority of India from existing rate 59% to 61% w.e.f. 01.01.2004. From 01.04.2004 Dearness Allowance equal to 50% of basic pay would be converted to Dearness Pay consequently Dearness Allowance from 01.04.2004 would be payable @ 11% as per the Government of India, Ministry of Finance, Office Memorandum No.1 (1)/2003-E.II(B) dated 1st March, 2004.

3. Accordingly, in supersession of the earlier orders on the rent for leased accommodation, the following ceiling limits are prescribed for the officers of the NHAI <u>w.e.f.</u> 01.04.2004.

SI. No.	Pay Scales	Category	A-1 Class cities @ 40% of max. of pay scale (including DP)	A/B Class @ 25% of max. of pay scale (including DP)	'C' Class @ 15% of max. of pay scale (including DP)	Unclassified cities @ 15% of max. of pay scale (including DP)
1.	18400-22400	CGM	13440	8400	5880	5040
2.	14300-18300	GM	10980	6863	4800	4118
3.	12000-16500	DGM	9900	6188	4335	3713
4.	10000-15200	Manager	9120	5700	3990	3420
5.	8000-13500	Sr. Accounts Officer	8100	5063	3540	3038
6.	7450-11500	Asstt. Programmer/ Accounts Officer	6900	4313	3020	2588
7.	6500-10500	AM/Librarian/PS	6300	3938	2757	2363

Contd..

The monthly recovery for leased accommodation shall be as under:-

Category	Rate of Recovery per month (10% of average of the scale)
CGM	Rs. 3000/-
GM	Rs. 2400/-
DGM	Rs. 2100/-
Manager	Rs. 1800/-
Sr. Accounts Officer	Rs. 1500/-
Assistant Programmer/Accounts Officer	Rs. 1422/-
Asstt. Manager/Librarian/PS	Rs. 1275/-

(i) Self-leased Accommodation

(ii) Authority Leased Accommodation (Otherwise than self-lease)

Category	Std. Rent	
CGM	Rs. 765/- p.m.	
GM	Rs. 444/-p.m.	
DGM	Rs. 378/-p.m.	
Manager	Rs. 222/-p.m.	
Sr. Accounts Officer	Rs.170/- p.m.	in the second

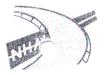
4. This issues with the approval of Chairman.

(V.K. Sharma) General Manager (Admn)

To,

All officers & Staff at Headquarters All PDs of PIUs/CMUs

Note: In the case of those who are drawing higher pay scales (CDA) as personal to them, the ceiling limits for leased accommodation shall be determined based on the maximum of their personal pay scales. Similarly, the rate of recovery for self-leased accommodation shall also be determined on the basis of 10% of the average of their personal pay scales.



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (सड़क परिवहन और राजमार्ग मंत्रालय) National Highways Authority of India (Ministry of Road Transport & Highways) G-5 & 6, SECTOR-10, DWARKA, NEW DELHI-110045

Ph. : 91:11:5080390 91-11:5080388 91:11:5080355 Fax : 91:11:5080460 91:11:5080433 91:11:5080360

No. NHAR/12011/7/95-Admn.

15.02.2002

OFFICE ORDER

Subject: NHAI(House Rent Allowance & Leased Accommodation) Regulation, 1997- Enhancement of Rent for Leased Accommodation and House Rent Allowance at Chennai and Calcutta.

The following amendment is made to the office order of even number dated 3.11.2000(Copy enclosed):

Delete para 4 and renumber existing paras 5 and 6 as paras 4 and 5.

This issues with the approval of the Chairman.

unt (Dr.M.Y. Ali)

Dy. General Manager (Admn.)

To

1. All officers and staffs

2. All PIUs

3. GM(Finance) Offetg.



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण



(जल-भूतल परिवहन मंत्रालय) National Highways Authority of India (Ministry of Surface Transport)
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1. EASTERN AVENUE, MAHARANI BAGH, NEW DELHI-110065

No.NHAR/12011/7/95-Admn.

3.11.2000

OFFICE ORDER

Subject: NHAI (House Rent Allowance & Leased Accommodation) Regulation, 1997 – Enhancement of Rent for Leased Accommodation and House Rent Allowance at Chennai and Calcutta.

The Authority has approved the enhancement of monetary ceilings for hiring of residential accommodation for officers of NHAI.

2. Accordingly in supersession of the earlier orders on the subject, the following ceiling limits are prescribed for the officers of the NHAI w.e.f. 1.4.99.

SI.	Pay Scales	Category	A-1 Class	A/B-1B-2	`C' Class	Unclassifi
No	-		cities @	Class @	<i>a</i> 17.5%	ed cities
			40% of	25% of	of max. of	@ 15% of
			max. of	max. of	pay scale	max. of
			pay scale	pay scale		pay scale
1.	18400-22400	CGM	8960	5600	3920	3360
2.	14300-18300	GM	7320	4575	3200	2745
3.	12000-16500	DGM	6600	4125	2890	2475
4.	10000-15200	Manager	6080	3800	2660	2280
5.	8000-13500	Sr. Accounts	5400	3375	2360	2025
		Officer				
6.	7450-11500	Asstt.	4600	2875	2013	1725
		Programmer/				
		Accounts Officer				
7.	6500-10500	AM/Librarian/PS	4200	2625	1838	1575

Note: In the case of those who are drawing higher pay scales as personal to them, the ceiling limits for leased accommodation shall be determined based on the maximum of their personal pay scales. Similarly, the rate of recovery for self-leased accommodation shall also be determined on the basis of 10% of the average of their personal pay scales.

Contd...2/-

3. In addition, two months rent shall be paid per annum towards petty repairs of the premises. This amount shall be reimbursed half yearly on pro-rata basis as per the rates prevailing for the last month of the half year-in October (for April-September) and in April (for October-March). The claim should be made in the format enclosed as Form 'A'.

4. The officers intending to avail the lease facility shall be required to give a certificate by the employer, if any, of his/her spouse that he/she is not drawing HRA.

5. The monthly recovery for leased accommodation shall be as under:-

Category	Rate of Recovery per month (10% of average of the scale)		
CGM	Rs.2000/-		
GM	Rs.1600/-		
DGM	Rs.1400/-		
Manager	Rs.1200/-		
Sr. Accounts Officer	Rs.1000/-		
Assistant Programmer/ Accounts Officer	Rs. 948/-		
Asstt.Manager/Librarian/ PS	Rs. 850/- p.m.		

(i) <u>Self-leased Accommodation</u>

(ii) Authority Leased Accommodation (Otherwise than self-lease)

Category		Std. Rent
CGM		Rs.510/- p.m.
CVO/GM		Rs.296/- p.m.
DGM		Rs.252/- p.m.
Manager		Rs.148/- p.m.
Sr. Accounts	Officer	Rs.113/- p.m.
& Others		

.6. The Authority has also approved payment of enhanced House Rent Allowance @ 30% of the basic pay in respect of employees posted in Chennai and Calcutta w.e.f. 18.5.1998 in accordance with the Department of Expenditure letter No.2(30)/97-E-II(B) dated the 18th May, 1998.

S. Legana

(S. Loganathan) General Manager (Admn.)

Jo,

1. All Officers and Stoff. 2. All PIUS.

[See NHAI (House Rent Allowance & Leased Accommodation) Regulation, 1997

I certify that I have incurred an expenditure of Rs.______ (Rupees______) on petty repairs on the accommodation hired under the NHAI (House Rent Allowance & Leased Accommodation) Regulation, 1997. The details of the claim are as under:-

1.	Period of Claim		
		:	April-September, 200_ October-March, 200
2.	Month of Claim	:	October, 200_ April, 200_
3.	Name & Designation	:	
4.	Type of Lease	:	Company/Self
5.	Present lease period (i.e., from)	:	
6.	Rate of lease in last month (i.e., in September for April-September & in March for October-March	:	Rs
7.	Amount of Expenditure	:	Rs
8.	Claim Restricted to	:	Rs

Reimbursement as per rules may please be made to me.

(Signature of the Officer)

Name :_____

Designation : _____

Date :_____